

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 446/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Shreeshyam Metaliks Pvt.Ltd.-Vs-Concast Steel & Power Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manji Shuteria, Adv.

Corporate Debtor

10/11/17

KANISHK KHETAN, ADV

PETITIONER

Kanishk Khetan
17/11/17

S.K. Kesera

Corporate Debtor

17/11/17

Ankur Singla Adv.

Riti Basu Adv.

Subhadeep Basu Adv.

Corporate Debtor

For S.K. Singla & Co
17/11/17.

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

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It appears that petition u/s. 9 of the Insolvency and Bankruptcy Code, 2016 has been admitted by our order dated 07/11/2017. But since the petitioner has not given the name of the Insolvency Professional, we have written a letter to Insolvency and Bankruptcy Board of India (IBBI) for recommending a name of Insolvency Professional and received a communication from the IBBI today (17/11/2017) recommending the name of Mr. Sanjay Kumar Agarwal, Regn. No. IBBI/IPA-001/IP-P00062/2017-18/10140, Draupadi Mansion, 3rd Floor, 11, Brabourne Road, Kolkata 700001, E-mail: sanjaycal@hotmail.com, Mobile Nos: 98309 446380; 99031 67554 along with Form A (Expression of Interest to Act as an IRP of the CIRP of Shree Shyam Metaliks Pvt. Ltd. -vs- Concast Steel and Power Limited).

In view of the above we hereby appoint Mr. Sanjay Kumar Agarwal, Regn. No. IBBI/IPA-001/IP-P00062/2017-18/10140, Draupadi Mansion, 3rd Floor, 11, Brabourne Road, Kolkata 700001, E-mail: sanjaycal@hotmail.com, Mobile Nos: 98309 446380; 99031 67554 as Interim Resolution Professional.

Accordingly the order dated 07/11/2017 stands modified to the above extent and this order shall form integral part of the order dated 07/11/2017.

List on **04/12/2017** for submission of progress report.

Urgent photo copy of this order, if applied for, be supplied to the parties subject to compliance with all requisite formalities.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)